

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT  
11.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(IBC)/1540(CHE)/2024 in  
IA(IBC)/2253/2023

**PETITION NUMBER** : CP/IB/316/2021

**NAME OF THE APPLICANT** : H M Textiles Pvt Ltd

**NAME OF THE RESPONDENT(S)** : The Superintendent Engineer,  
(TANGEDCO)

**UNDER SECTION** : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT  
Rules, 2016  
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**ORDER**

Ld. Counsel Ms. Manjula Devi for the Applicant. Ld. Counsel  
Ms. Dhanalakshmi for the Respondent TANGEDCO.

Applicant is directed to serve copy of the Application on the Respondent.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **19.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk